

accommodation has been given to some employees with the approval of the competent authority and on payment of higher licence fees.

(d) All the employees of NDMC are liable to work at any place within the area of jurisdiction of NDMC. In the case of yoga teachers, as mentioned above, the posting has been done with the approval of the competent authority so as to effectively utilise the services of surplus teachers.

(e) Does not arise in view of the position explained above.

Bringing cotton and yarn under Essential Commodities Act

3855. SHRI GOVINDRAO ADIK:

SHRI SANJAY RAUT:

Will the Minister of TEXTILES be pleased to state:

(a) whether Government is seriously considering to bring cotton and yarn under Essential Commodities Act and prescribe a suitable stock limit for it;

(b) if so, the details of the consideration in this regard as large number of spinning mills and powerloom industries are facing difficulties towards greater fluctuation of raw material; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAANKA LAKSHMI): (a) The Cotton Advisory Board (CAB) met on August 30, 2011 to formulate a balance sheet for 2011-12 cotton season. CAB estimated production of 355 lakh bales, consumption of 264 lakh bales, export of 70 lakh bales and closing stock of 56.5 lakh bales for cotton season 2011-12. Even after identifying exportable surplus at 70.00 lakh bales, the country have availability of 56.5 lakh bales of cotton at the end of the season.

(b) No representations in this regard have been received from industry associations since April, 2011.

(c) Does not arise in view of above.

Incentives for setting up small scale textile units

3856. SHRI P. RAJEEV: Will the Minister of TEXTILES be pleased to state the details of incentives in place for rural entrepreneurs who want to set up small scale textile units?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAANKA LAKSHMI): Incentives under various schemes to set up Small scale textile units are available to rural as well as non-rural entrepreneurs. Some of the main Schemes *inter-alia*, include Technology Upgradation Fund Scheme, Integrated Skill Development Scheme, Development of